Annexure-1 Name of the corporate debtor: S.B. ISPAT (INDIA) PRIVATE LIMITED; Date of commencement of liquidation: 18.11.2022; List of stakeholders as on: 31.01.2023 List of secured financial creditors

| (Amount in | | | | | | | | | | | | | | | nount in ₹) |
|------------|-------------------------|---------------------------|----------------|-----------------------------|-----------------------|----------------------------------------------|--------------------------------------------------------------|------------------------------------|-----------------------------------|--------------------------------------------------------|------------|---------------------------------|---|---|--------------------|
| SI. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | contingent | · | | | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | chilli | dues, that may be set off | | | |
| 1 | HDFC Bank Limited | 16.12.2022 | 65,966,310.94 | 65,966,310.94 | Financial Creditor | 65,966,310.94 | | Refer Note | _ | 54.87 | - | _ | _ | - | |
| | Total | | 65,966,310.94 | 65,966,310.94 | | 65,966,310.94 | | | - | | - | - | - | - | |

Note: Details of Security Interest - Hypothecation of stock and books debts of the S.B.Ispat (India) Private Limited ("Corporate Debtor") and charge created on 31.12.2014 and modified on 19.03.2016 for Rs. 3,50,00,000/-. The same has been relinquished by the HDFC Bank Limited in favour of liquidation estate.